

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 444 of 1998.

Friday this the 20th day of March, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

A. Jayakumar,
Alawaramkizhakkathil,
S.V. Ward, Kayamkulam.

.. Applicant

(By Advocate Shri P.C. Chacko)

Vs.

1. The Postmaster General,
Central Region, Kochi-16.

2. The Superintendent of Post Offices,
Mavelikara. .. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 20th March 1998,

the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Branch Postmaster, (EDBPM for short), Valiyaparambu Post Office. He seeks for a direction to the second respondent to consider his candidature also for the selection and appointment to the post of Extra Departmental Branch Post Master, Valiyaparambu Post Office, along with candidates sponsored by the Employment Exchange and at the interview scheduled to be held on 23.3.98. He has made his representation Annexure A-2 dated 5.3.1998.

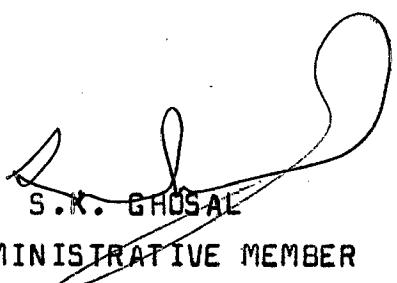
2. When the application came up for hearing, learned counsel appearing for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent Malkapatnam, Krishna Distirct, Andhra Pradesh Vs. K.B.N.

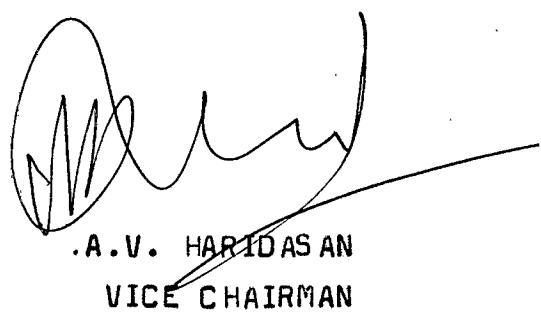
Visweshwara Rao (1996) 6 SCC 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDBPM, Valiyaparambu Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment and to consider him in the interview which is scheduled to be held on 23.3.1998, to the post of EDBPM, Valiyaparambu Post Office, though his name may not be sponsored by the Employment Exchange.

4. Learned counsel for respondents undertakes to intimate the department of this order forthwith. No costs.

Dated the 20th March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


.A.V. HARIDASAN
VICE CHAIRMAN

LIST OF ANNEXURE

Annexure A2: Representation dated 5.3.1998 submitted by the applicant to the second respondent.

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